

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA Nos. 1508 & 1509/PUN/2017
निर्धारण वर्ष / Assessment Year : 2004-05

M/s. Tirupati Builders & Developers
C/o. Bansilal Kabra Advocate 20,
1st Floor, Ambika Market,
Jalna-431 203.
PAN : AALFM8280B

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
Ward-1(4), Parbhani

.....प्रत्यर्थी / Respondent

Assessee by : Shri Sanjeev Kumar Kabra
Revenue by : Shri Mahadevan A M Krishnan

सुनवाई की तारीख / Date of Hearing : 22.04.2021
घोषणा की तारीख / Date of Pronouncement : 22.04.2021

आदेश / ORDER

These two appeals preferred by the assessee emanates from the different orders of the Ld. CIT(Appeals)-1, Aurangabad dated 24.03.2017 for the assessment year 2004-05 as per the grounds of appeal on record.

2. The Ld. AR for the assessee submitted that the assessee wants to withdraw the grounds of appeals in light of the assessee opting for resolution under the provisions enumerated in the Direct Tax Vivad Se Vishwas Act,

2020 (‘the VSV Act’) and has filed withdrawal applications along with Form-3 in this regard.

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals. Hence, we permit the withdrawal. Appeals of assessee are dismissed being withdrawn.

4. In the result, **appeals of the assessee are dismissed as withdrawn.**

Order pronounced on 22nd day of April, 2021.

Sd/-
(Inturi Rama Rao)
ACCOUNTANT MEMBER

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 22nd April, 2021.
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-1, Aurangabad.
4. The Pr. CIT-1, Aurangabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच, पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	22.04.2021	Sr.PS/PS
2	Draft placed before author	22.04.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		